## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

**PETITION NUMBER** 

: TCP/62/2016

NAME OF THE PETITIONER(S) : N. Nirmala & 3 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 10 Others

**UNDER SECTION** 

S.No. Name (in Capital)

Represented by

Signature

1. GOWRI.V

FUR. VIDLYASHANKUR RESPONDENTS

ROHAN RATASEKARAN

## ORDER

Counsel representing both sides are present. Counsel for petitioner sought time for submitting arguments. Time extended at request. Put up on 10.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)